

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 90(ND)11
CA. NO.

CORAM:


PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2016 AT 10.30 A.M**

**NAME OF THE COMPANY: M/s. Greenline Transip Systems Pvt. Ltd. V/s. M/s. Airone
Aviation Pvt. Ltd.**


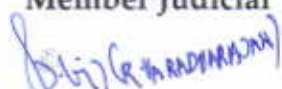
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Sandeep Kalia	Adv	Respondent	
2.	Pooja Agarwal	Adv	"	

ORDER

The paid up capital in this case is more than Rs.50,00,000/-. In view of the same, the matter can only be entertained by the Principal Bench.

2. List the matter before the Principal Bench for directions on 29.07.2016 at 2.00 p.m.


(Ina Malhotra)
Member Judicial

(R.Varadharajan)
Member Judicial